

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT - II**

**Item No. 236**  
**(IB)-669(ND)2019**

**IA/1446/2019, IA/895/2021, Appeal/11/2021**

**IN THE MATTER OF:**

**M/s. Volkswagen Finance Pvt. Ltd. ... Applicant/Petitioner**

**Versus**

**M/s. Aarvanss Infrastructure Pvt. Ltd. ... Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 02.07.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:** Kamal Agarwal- Liquidator  
Mr. Sanjeev Sagar And Ms. Nazia Parveen Advocates Of The Applicant

**ORDER**

List on 19<sup>th</sup> July, 2021.

  
**(T.S.Singh)**  
**Court Officer**